

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 4019/2019

VED PRAKASH & ANR.

Appellant(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

Date : 04-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ambhoj Kumar Sinha, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR

Mr. Deepak Anand, AOR

Ms. Alka Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld.counsel for the parties have not filed any statement of case within the prescribed period. Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar

pm